NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|---------------------------|----------|--------------------------|-------------|--------------------------------|
| CA(CAA) No.70/BB/ 2017 | - | For Non- compliance | 230/ 232 | Allterrain Solutions Pvt. Ltd. |
| | | of Office Objections. | | |

| SL. NAME (IN CAPITAL) NO. & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|--|------------------------|-----------|
| GIRISH KUMAR M.S | Tourspree Company | Court |
| 9845505 273 | p o conquire | , |

ORDER

Counsel for petitioner is present. He raised some objections and requested time for compliance. List it on 13/09/2017.

MEMBER(J)

MEMBER(T)